

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 645/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th December 2017, 10.30 A.M

Name of the Company	I K Agencies Pvt.Ltd.- Vs- Howrah Mills Co. Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Sanjoy Bose (SANJOY BOSE) Corporate debtor *Sanjoy
6/12/17*
 2) Mr. P. P. Bishwajit Adu } *for Sanjoy Bose*
 Sayantali Dose Adu. *Sayantali Dose*
6/12/17

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

* Ld. Counsel for the corporate debtor made a request for adjournment as the Advocate on Record, who has been admitted in hospital, is not present today. It is a Section 7 application under the I & B Code, which cannot be adjourned for an indefinite period. However, one week's time is granted.

List on 15/12/2017.

8d
 (Jinan K.R.)
 Member (J)

9d
 (V.P.Singh)
 Member (J)